

environmental clearance, necessary environmental safeguards/conditions are stipulated for their implementation during project cycle. Implementation of the stipulated conditions is monitored by the Regional Office of the Ministry of Environment and Forests. Cases of non-compliance/partial compliance are followed up with the projects proponent for their effective compliance including initiation of action under the Environment (Protection) Act, 1986. During the last 3 years and the current year, the Regional Office of Ministry of Environment and Forests at Bangalore has monitored 50 mining projects in the State of Goa and the observed non-compliances have been pointed out to the project proponent for ensuring an effective compliance of the stipulated conditions.

Training for prescribing antibiotics by registered medical practitioners and chemists

*390. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is considering to train registered medical practitioners and chemists to prescribe antibiotics before it restricts access to it, to check growing antimicrobial resistance in the population, especially to protect the innocent people like tribals and minorities in all the States including Andhra Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Prescription of medicines, including antibiotics, is already an essential part of the course curricula of various under-graduate and higher courses in medical sciences. Chemists do not prescribe antibiotics. However, dispensing of medicines, including antibiotics, is already an essential part of the course curricula of various undergraduate and higher courses in pharmacy education.

Impact of high interest rates on industrial growth

*391. SHRI BAISHNAB PARIDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that increasing interest rate is the only tool of monetary policy to contain inflation;

(b) whether it is also a fact that this decision has resulted in slow industrial growth; and

(c) by when interest rates would be moderated?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The Reserve Bank of India has multiple monetary policy instruments at its command such as the repo rate, cash

reserve ratio (CRR), statutory liquidity ratio (SLR), open market operations, Liquidity Adjustment Facility (LAF) and sector-specific liquidity facilities. However, the use of each instrument is situation-specific.

(b) Since March, 2010, the Reserve Bank of India has cumulatively raised the cash reserve ratio (CRR) by 100 basis points, and raised the policy rate (the repo rate) 13 times by 375 basis points. High inflation and also some of the effort to control liquidity has detrimental effect on short run growth.

(c) According to Reserve Bank of India's 3rd Mid-Quarter Review announced on December 16, 2011, the RBI has kept unchanged the cash reserve ratio (CRR) at 6 per cent and the policy repo rate under the liquidity adjustment facility (LAF) at 8.5 per cent.

Revenue earning of Government from petro products

*392. SHRI PIYUSH GOYAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total cost borne by Government in providing subsidies for petrol, diesel, LPG and kerosene;

(b) the component of Central taxes in the retail prices of these items;

(c) the estimated total revenue earnings of Government from taxes on petrol, diesel and LPG;

(d) whether the tax structure for these items is different in other countries; and

(e) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) The Government is providing fiscal subsidy of ` 0.82 per litre on PDS Kerosene and ` 22.58 per cylinder on Domestic LPG under the "PDS Kerosene and Domestic LPG Subsidy Scheme, 2002" to the Public Sector Oil Marketing Companies (OMCs). The details of subsidy provided by the Government under the said Scheme to the OMCs during 2010-11 and 2011-12 (April-September, 2011) are given below:

	2010-11	2011-12 (April - September, 2011)*
Subsidy on PDS Kerosene and Domestic LPG	2,904	1,491

*provisional